

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No.1216 of 1997

Date of order: 2.8.1999

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

LAXMI MUKHOPADHYAY

VS

UNION OF INDIA & ORS.

For the Applicant : Mrs. B. Banerjee, counsel

For the Respondents: None

O R D E R

When the case is called for hearing, Mrs. Banerjee, learned advocate appearing on behalf of the applicant submits that she has no instruction in the matter since her client is not contacting her for a long time. So, she wants to retire from the case. In view of the aforesaid circumstances the application is dismissed for non-prosecution.


MEMBER (J)